Annexure-7 Name of the corporate debtor: M/s VR Commodities Private Limited: Date of commencement of CIRP: 25/08/2025: List of creditors as on: 10/11/2025

List of operational creditors (Government dues)

Output

Outp

Sl. No.			Details of claim received			Details	of claim ad	lmitted	Amount of	Amount of any	Amount of claim	Amount of claim not	Remarks, if any
	Departme nt	Gover nment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	contingent claim	mutual dues, that maybe set off	under verificati on	admitted	
1	State	ESIC, Regional Office		9,19,169/-	0	Governme nt Dues	No	Nil	Nil	NA	9,19,169/-	Nil	Claim amount is under verification. The Claim was submitted on Ad hoc basis. At present, the hearings are going on to finalize the demands. The RP sent emails to ESIC department to provide update on the next date of hearing.
	Office of the Assistant Commissio ner of Central Tax, Visakhapat		09/09/20 25	16,51,878/-	0	Governme nt Dues	No	Nil	16,51,878/-	NA	Nil	Nil	Claim amount is admitted provisionally and treated as contingent claim. The corporate debtor filed an appeal before the

	Total			6,21,67,294	2,07,07,933/	-	-	-	4,05,40,192/	-	9,19,169/-	-	for adjudication.
													Rs.3,88,88,314/- is treated as contingent claim because the corporate debtor filed an appeal before the appellate authority. The appeal is pending
J	the Assistant Commissio ner of State Tax, Visakhapat nam		25	/-		nt Dues	110	7.11	-				amount is admitted provisionally in the absence of books of accounts of the corporate debtor as on ICD and further an amount of
3	nam Office of	GST	24/09/20	5 95 96 247	2,07,07,933/	Governme	No	Nil	3,88,88,314/	NA	Nil	Nil	appellate authority. The claim status is subject to outcome of the appeal. The claim